

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO.1
MUMBAI BENCH

Item No.46

CP/3638(MB)2018 CA 16/2021 CA 15/2021 IA 61/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.08.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES LTD.
& ORS.

Sec. 241- 242 Rule 11 of NCLT and Companies Act, 2013.

ORDER

1. Adv. Vihit Shah and Adv. Naman Manyar for Petitioner is present.
2. Ld. Counsel for IL & FS submits that all three applications in this Company Petition are connected and seeks some time stating that the settlement talks are going on between the parties.
3. **List the matter for further consideration on 20.09.2024.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)